

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Criminal Appeal (D.B.) No. 951 of 2017

Irshad Ahamd
@ Raju

..... Appellant

Versus

The State of Jharkhand

..... Respondent

**CORAM : HON'BLE MR. JUSTICE H. C. MISHRA
: HON'BLE MRS. JUSTICE RAJESH KUMAR**

For the Appellant : Mr. Birat Kumar, Advocate.

For the respondent-State : Mrs. Sadhna Kumar, A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

I.A. No. 2081 of 2020.

07/ 25.06.2020 Due to bereavement in the family of learned counsel for the appellant, let this matter be listed again on 16th of July, 2020.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)